

[Shri M. R. Masani]

clude religion from schools? (*Interruptions*). Sir, I do not yield, I am just about to finish.

Therefore, I agree that the hon. Minister means to use the word in the right sense. May I plead with him and all Members of the House to use the word denominational or multi-denominational, which is true of our Constitution? 'Secular' is not, because we believe in spiritual values, we believe in moral values. Somebody said that Gandhiji was a secularist. Gandhiji was not a secularist. He read prayers of all faiths at his prayer meetings. Even in prison he made us pray from the Bhagavat Gita, the Koran, Bible and the Zend Avasta. A secular man would never do that.

Therefore, it is in the spirit of our multi-religious democracy that I appeal to this House to pass this Bill, but not to do anything to change the Muslim character of Aligarh, which must remain a Muslim University.

14.33 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
SIXTY-EIGHTH REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th August, 1965."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th August, 1965."

The motion was adopted.

14.33½ hrs.

RESOLUTION RE: CEILING ON URBAN PROPERTY—contd.

Mr. Deputy-Speaker: The House will now proceed with the further discussion of the following Resolution moved by Shri P. R. Chakraverti on the 7th May, 1965:—

"This House is of opinion that suitable measures should be taken to introduce ceiling on urban property, commensurate with the policy adopted with regard to rural areas."

One minute has been taken, and one hour and fifty-nine minutes are left.

Shri P. R. Chakraverti (Dhanbad): Sir, I have moved my resolution which is specific, precise and pointed. But it raises certain fundamental issues which govern the texture of the society in which we are today enmeshed. The other day a friend of mine was asking whether it is a revolution or a reform. Yes, it is a revolution in the psychic moorings, it is a revolution in the acceptance of the eternal verities of life, it is a revolution in the attitudes to our life and the mental outlook. Naturally, if today Mr. Masani comes with the idea of scoffing at obscurantism, I have to tell him that we are not as yet wedded to that form of society which looks up to the sky as the ceiling. I am trying to bring in a new concept in the context of the society which is now in the offing, in the state of its growth. Since attempts have been made to introduce some ceiling in the rural areas, I may point out that the present idea of imposing a ceiling on urban property is one which is commensurate with the concept that has been adopted with regard to the rural areas.

The word 'Property' itself creates some confusion. According to the Oxford dictionary, it means 'landed